

ANNEXURE-1

Name of the Corporate Debtor: M/s Independent TV Limited;

Date of commencement of CIRP: 26.02.2020;

List of Creditor as on: 17.06.2022

List of secured financial creditors belonging to any class of creditors

Sl No.	Name of the Creditor	Identification No.	Details of claim		Details of claim admitted							Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification
1	Noble Co-operative Bank Ltd.	UBDUP0025P	07.03.2020	84,23,012/-	84,23,012/-	Financial Creditor	HYPOTHICATION OF VEHICLES AND PERSONAL GUARANTEE OF MR SACHIN BHARTI Value of Security 63,00,000	No	100%	No	No	0	0	Claim Admitted
Total				84,23,012/-	84,23,012/-							0	0	

(Amount in Rs.)



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